

C.A.No. 2626-2629 OF 2003
ITEM No.45

Court No.10

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2626-2629/2003

P.V. HEMALATHA

Appellant (s)

VERSUS

KATTAMKANDI P. MALIACKAL SAHEEDA & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 28/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)Mr. P.V. Dinesh, Adv.
Mr. A. Raghunath,Adv.

For Respondent (s)Mr.Mahesh Agarwal, Adv.
Mr. E.C. Agrawala,Adv.
Mr.Rishi Agrawal,Adv.
Mr. P.N. Ramalingam,Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioner, two weeks' time is granted for filing rejoinder affidavit. List thereafter.

Sukhwinder (Kanwal Singh)
Court Master